

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/440(KB)2018
IA(I.B.C)/796(KB)2022, IA(I.B.C)/962(KB)2024,
IA(I.B.C)/852(KB)2020, IA(I.B.C)/391(KB)2020,
IA(I.B.C)/1296(KB)2020, IA(I.B.C)/742(KB)2022,
IA(I.B.C)/307(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

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| IN THE MATTER OF | HUVEPHARMA SEA [PUNE] PRIVATE LIMITED VS AMRIT FEEDS LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance (via video conferencing/physically)

Mrs. Sreenita Thaker, Adv.] For the Liquidator

Ms. Sneha Singhania, Adv.]

Mr. Jai Narayan Gupta, CA]

Mr. Sunil Mohan Acharya] Liq-in-person

Mr. Vishal Gupta, Adv.]

Mr. Debanjan Das, Adv.]

Ms. Tamalika Das, Adv.]

Mr. Saubhik Chowdhury, Adv.] For the Applicant

Ms. Rituparna Chatterjee, Adv.] For the Intervenor in IA(I.B.C)/742(KB)2022,
] IA(I.B.C)/796(KB)2022

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **14.08.2024**.

**Anamitra Pal
Court Officer**